

14.40 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : With your permission, Sir, I rise to announce that Government Business during the week commencing 16th August, 1993, will consist of :—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolution seeking disapproval of the Parliament (Prevention of Disqualification) Amendment Ordinance, 1993 and consideration and passing of the Parliament (Prevention of Disqualification) Amendment Bill, 1993 as passed by Rajya Sabha.
3. Discussion on the Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1993 and consideration and passing of the Consumer Protection (Amendment) Bill, 1993 as passed by Rajya Sabha.
4. Discussion on the Resolution seeking disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1993 and consideration and passing of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1993 as passed by Rajya Sabha.
5. Consideration and passing of :—
 - (a) The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991.
 - (b) The Jute Manufacturers Development Council (Amendment) Bill, 1992.
6. Consideration and passing of the following Bills as passed by Rajya Sabha :

- (a) The Public Records Bill, 1992.
 - (b) The Transplantation of Human Organs Bill, 1992.
7. Discussion on the Background Note on Review of Drug Policy, 1986.

SHRI GUMAN MAL LODHA (Pali) : Sir, I request that the following items may be included in the next week's agenda.

1. The locust invasion and destruction of crop in Western Rajasthan requiring Central Government's immediate financial assistance.
2. The delay in construction of Rajasthan Canal in Western Rajasthan requiring the taking over of the project by Central Government and to connect it with Pali District of Rajasthan.

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I request the following items may be included in the next week's agenda.

1. Discussion on the status and situation of the religious minorities in the country.
2. Discussion on the international situation.

SHRI ANNA JOSHI (Pune) : Sir, I request that the following items may be included in the next week's agenda.

1. Financial assistance for completing the project of bringing potable water through closed cement pipes from Khadakwasla Dam to Parvati Water Filtration Plant.
2. Completion of light and sound project on Shanwarwada in Pune city.

[Translation]

SHRI MOHAN SINGH (Deoria) : Mr. Deputy Speaker, Sir, the following items may please be included in the next week's agenda : the matter regarding extraction in three sugar mills of Gauri Bazar, Katkuyian and Padranna and the matter relating to non-payment of crores of rupees to the sugercane farmers against supply of sugarcane.

SHRI GIRIDHARI LAL BHARGAVA (Jaipur) : Sir, the following items may

please be included in the next week's agenda :

1. The Central Government should withdraw without delay the notification of the Forest Department (Environment) having no clear definition of forest.
2. The Central Government should direct the Government of Rajasthan to withdraw Public Trusts Act.

DR. LAXMINARAYAN PANDEYA (Mandsaur) : Sir, the following items may please be included in the next week's agenda :

1. Violation of the Central directives and spreading pollution by the chemical industries like Sajjan Chemicals, Jayant Vitamins and Troy Star situated in different districts mainly Ratlam, Shajapur, Vidisha etc. of Madhya Pradesh, thus causing risk to the lives of lakhs of citizens and creating a situation for the people to migrate to other places.
2. Keeping in view the textile mills becoming continuously sick and thus creating crisis for the textile industry in the country and rendering lakhs of labourers unemployed, the Government should review the textile policy in the interest of the nation.

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha) : Sir, the following items may be included in the next week's agenda :

1. Reviewing the situation regarding the threat created to the public life due to water and air pollution caused by industries in Bhopal, Raisen and Vidisha districts of Madhya Pradesh.
2. The matter regarding the proposal to provide STD facility by the Com-

munication Department in all the district headquarters of Vidisha, Raisen, and Sihore districts of Madhya Pradesh.

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Sir, the following item may please be included in the next week's agenda :

- (1) Immediate announcement to issue the licences for setting up sugar mills in 50 places of Uttar Pradesh should be made as per the need of these places.
- (2) The Government should assure to set up an Electronic Exchange having the capacity of ten thousand Lines in Bareilly (Uttar Pradesh) which happens to be a major industrial centre.

14.45 hrs

JOINT COMMITTEE ON CONSTITUTION (EIGHTIETH AMENDMENT BILL—

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF REPORT

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh) : Sir, I beg to move :

"That this House do extend up to the 20th August, 1993, the time for presentaion of the report of the Joint Committee on the Bill further to amend the Constituion of India."

MR. DEPUTY SPEAKER : The question is :

"That the House do extend up to the 20th August, 1993, the time for presentaion of the report of the Joint Committee on the Bi'l further to amend the Constitution of India".

The motion was adopted.